

16


**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 08.09.2017 AT 10.30 AM

TRANSFER PETITION NO.	CA NO.157 OF 2017
COMPANY PETITION/APPLICATION NO.	CP No.55/397/2008
NAME OF THE COMPANY	BEML Midwest Limited
NAME OF THE PETITIONER(S)	BEML Limited
NAME OF THE RESPONDENT(S)	BEML Midwest Limited
UNDER SECTION	397/398

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
S. V. Ravi Sekhar Rao	Company Secretary BEML	cs@beml.co.in 080-22963142	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

CA disposed of by separate orders.


Member (T)


Member (J)